NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 330/2017 In T.P. No. 206/397-398/NCLT/AHM/2016(New) C.P. No. 82/397-398/CLB/MB/2011(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

Name of the Company:

Enercon Gmbh

V/s.

Wind World India Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE 1. MR. SAVEABN SOPARKAR ADU-2. MS. SHAMEDA MADRASWALA R-NOS 36 637 ADV. 3. MR SAUL THATORE RESP. NUS. 4108 ADVOLATE 4. MR. SAHIL M. SHAH

5 Mr. Rohan A. Shar

Advocate Resp. No. 76052

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Ms. Shaheda Madraswala present for Petitioners. Learned Advocate Mr. Salil Thakore present for Respondents no. 36 and 37. Learned Advocate Mr. Sahil Shah present for Respondents no. 4 to 8. Learned Advocate Mr. Rohan Shah present for Respondents no. 9 to 32.

Original Respondents no. 4 to 8 sought for adjournment.

List the matter on 02.02.2018 for further arguments.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of December, 2017.